

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4780

ANSWERED ON:27.04.2005

CREDIBILITY OF ADVERTISEMENTS PERTAINING TO DISEASES

Bisen Shri Gauri Shankar Chaturbhuji

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware that though various media advertisements claims are being made to cure incurable diseases like Cancer , AIDS, Epilepsy, Migraine through indigenous and other methods of treatment;
- (b) if so, whether the Government proposes to constitute a Government machinery to check the credibility of such advertisements;
- (c) if so, the details thereof;
- (d) whether the Government has taken action against the persons who dupe people by giving misleading advertisements ; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE( SMT. PANABAKA LAKSHMI)

- (a) to (c): The publication of any advertisement relating to drugs or magic remedies for treatment of diseases like cancer, AIDS, epilepsy is an offence under the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954, administered by the State Governments.
- (d) & (e): Action in specific cases are taken by the State Governments as provided under the law. Details of actions taken by the State Governments under the Act is not maintained centrally.